

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins.) No. 172 of 2020**

**In the matter of:**

**Tek Travels Pvt. Ltd.**

**....Appellant**

**Vs.**

**Altius Travels Pvt. Ltd.**

**....Respondent**

**Present**

**For Appellant: Mr. Rachit Kohli, Advocate.**

**For Respondent: Mr. Malak Bhatt, Mr. Rajat Bector & Mr. Shivankar, Advocates.**

**ORDER**  
**(Virtual Mode)**

**31.03.2021:** Heard Learned Counsel for the Appellant and Learned Counsel for the Respondent at length.

**'Orders Reserved'.**

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Mr. V.P. Singh]**  
**Member (Technical)**

*Sim/nn*